

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :18-12-2019

Date : 18.12.2019										
S L N o .	C.A.No .	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Othe r Docu ment	Deali ng Secti on	Se at
1	115534 /2019	18.12.2 019	WP (C) - 24685/ 2019	M/S.GYANEND RA CH.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Se at No-)
2	115535 /2019	18.12.2 019	WP (C) - 19316/ 2014	S.B.MOHAPAT RA	GENE RAL		Order Dtd. 2015-03-03		WRIT BRANC H-8	(Se at No- 43)
3	115536 /2019	18.12.2 019	WP (C) - 22898/ 2010	S.B.MOHAPAT RA	GENE RAL		Order Dtd. 2015-01-28		WRIT BRANC H-2	(Se at No- 34)
4	115537 /2019	18.12.2 019	WP (C) - 19654/ 2019	A.K.JATI	GENE RAL		Order Dtd. 2019-10-17			(Se at No- 34)
5	115538 /2019	18.12.2 019	WP (C) - 2555/2 014	A.K.BISWAL	GENE RAL		Order Dtd. 2014-07-22		WRIT BRANC H-2	(Se at No- 8)
6	115539 /2019	18.12.2 019	WP (C) - 18464/ 2017	A.K.BISWAL	GENE RAL		Order Dtd. 2017-09-15		WRIT BRANC H-10	(Se at No- 55)
7	115540 /2019	18.12.2 019	WP (C) - 4134/2 003	B.M.SAHU	GENE RAL		Order Dtd. 2019-02-19		WRIT BRANC H-4	(Se at No- 27)
8	115541 /2019	18.12.2 019	WP (C) - 9913/2 019	B.M.SAHU	GENE RAL		Order Dtd. 2019-12-03			(Se at No- 27)
9	115542 /2019	18.12.2 019	WP (C) - 9913/2 019	B.M.SAHU	GENE RAL		Order Dtd. 2019-12-03			(Se at No-)

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10	115543/2019	18.12.2019	WP (C) - 20797/2012	SUBHASISH BARIK	C.O.	COURT NO. 8	Order Dtd. 2019-12-16			(Se at No-27)
11	115544/2019	18.12.2019	WP (C) - 11497/2019	P.K.MOHANTY	GENERAL		Order Dtd. 2019-08-26			(Se at No-27)
12	115545/2019	18.12.2019	CRLMC-3191/2019	S. K. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-13			(Se at No-27)
13	115546/2019	18.12.2019	WP (C) - 18583/2015	N.R.PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-16			(Se at No-27)
14	115547/2019	18.12.2019	WP (C) - 3468/2003	B. C. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-12-04			(Se at No-27)
15	115548/2019	18.12.2019	WP (C) - 6651/2012	N.R.PANDA	C.O.	COURT NO. 3	Order Dtd. 2019-12-16			(Se at No-27)
16	115549/2019	18.12.2019	WP (C) - 6399/2012	N.R.PANDA	C.O.	COURT NO. 3	Order Dtd. 2019-12-13			(Se at No-27)
17	115550/2019	18.12.2019	WP (C) - 6400/2012	N.R.PANDA	C.O.	COURT NO. 3	Order Dtd. 2019-12-13			(Se at No-27)
18	115551/2019	18.12.2019	WP (C) - 3468/2003	B. K. PATI	C.O.	COURT NO. 3	Order Dtd. 2019-12-04			(Se at No-27)
19	115552/2019	18.12.2019	WP (C) - 23302/2019	R.K.PANDA	GENERAL		Order Dtd. 2019-12-02			(Se at No-27)
20	115553/2019	18.12.2019	BLAPL-3295/2018	D. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-13			(Se at No-27)
21	115554/2019	18.12.2019	BLAPL-304/2019	A.K.BUDHIA	GENERAL		Order Dtd. 2019-02-07		CRMIN AL MISC-2	(Se at No-10)
22	115555/2019	18.12.2019	WP (C) - 10912/	S. K. BEHERA	C.O.		Order Dtd. 2019-12-11			(Se at

			2009							No-10)
23	115556/2019	18.12.2019	BLAPL-1940/2016	A.K.JATI	GENERAL		Order Dtd. 2019-07-10			(Se at No-10)
24	115557/2019	18.12.2019	BLAPL-1939/2016	A.K.JATI	GENERAL		Order Dtd. 2019-07-10			(Se at No-10)
25	115558/2019	18.12.2019	BLAPL-9491/2019	S.BISWAL	C.O.	COURT NO. 7	Order Dtd. 2019-11-27			(Se at No-10)
26	115559/2019	18.12.2019	WP(C)-25586/2019	P. N. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Se at No-10)
27	115560/2019	18.12.2019	WP(C)-15609/2018	B.K.DAS	GENERAL		Order Dtd. 2019-12-16			(Se at No-10)
28	115561/2019	18.12.2019	CONTC-1290/2018	A.K.JATI	GENERAL		Order Dtd. 2019-02-04		CONTE MPT	(Se at No-2)
29	115562/2019	18.12.2019	WP(C)-25564/2019	G. SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Se at No-2)
30	115563/2019	18.12.2019	CRLA-759/2019	D.SAHU	GENERAL		Order Dtd. 2019-12-11			(Se at No-2)
31	115564/2019	18.12.2019	CRLREV-582/2019	L.D.SAHOO-A	GENERAL		Order Dtd. 2019-12-11			(Se at No-2)
32	115565/2019	18.12.2019	WP(C)-25107/2019	MADAN DAS	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Se at No-2)
33	115566/2019	18.12.2019	ABLAPL-12868/2019	P.K.MALIICK	C.O.	COURT NO. 7	Order Dtd. 2019-12-13			(Se at No-2)
34	115567/2019	18.12.2019	WP(C)-25104/2019	MADAN DAS	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Se at No-2)
35	115568	18.12.2	ABLAPL	P.K.JENA	GENE		Order Dtd.			(Se

	/2019	019	- 17085/ 2019		RAL		2019-11-27			at No- 2)
36	115569 /2019	18.12.2 019	WP (C) - 25470/ 2019	B. M. SARANGI	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Se at No- 2)
37	115570 /2019	18.12.2 019	WP (C) - 25612/ 2019	B. D. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Se at No- 2)
38	115571 /2019	18.12.2 019	WP (C) - 15224/ 2012	P. N. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2019-12-13			(Se at No- 2)
39	115572 /2019	18.12.2 019	ABLAPL - 3785/2 019	S.K.LENKA	C.O.	COURT NO. 1	Order Dtd. 2019-07-03			(Se at No- 2)
40	115573 /2019	18.12.2 019	WP (C) - 15224/ 2012	P. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2019-12-13			(Se at No- 2)
41	115574 /2019	18.12.2 019	ABLAPL - 20173/ 2016	R.C. ROUT	C.O.	COURT NO. 22	Order Dtd. 2017-09-22		CRIMI NAL MISC- 3	(Se at No- 9)
42	115575 /2019	18.12.2 019	CMP- 1220/2 018	BISWAJIT DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 9)
43	115576 /2019	18.12.2 019	CMP- 1220/2 018	H. K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 9)
44	115577 /2019	18.12.2 019	ARBP- 44/201 8	P.K.MOHANTY	GENE RAL		Order Dtd. 2019-11-29			(Se at No- 9)
45	115578 /2019	18.12.2 019	RSA- 128/20 19	G.SUNDARA	GENE RAL		Order Dtd. 2019-09-04		SECON D APPEA L	(Se at No- 5)
46	115579 /2019	18.12.2 019	ARBA- 18/200 4	D. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Se at No- 5)
47	115580 /2019	18.12.2 019	RSA- 134/20 16	S.K.BHANJAD EO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-11-25			(Se at No- 5)

48	115581/2019	18.12.2019	ARBA-18/2004	B. R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Se at No-5)
49	115582/2019	18.12.2019	BLAPL-9624/2017	P. K. PATRI	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-13			(Se at No-5)
50	115583/2019	18.12.2019	RSA-569/2014	SK.ASLAM	GENERAL		Order Dtd. 2010-12-18		SECON D APPEAL	(Se at No-7)
51	115584/2019	18.12.2019	ABLAPL - 7762/2018	P. K. PATRI	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-13			(Se at No-7)
52	115585/2019	18.12.2019	WP(C) - 20269/2017	S. K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-7)
53	115586/2019	18.12.2019	CRLMC-1977/2017	S.BISWAL	C.O.	COURT NO. 2			CRIMINAL MISC-1	(Se at No-2)
54	115587/2019	18.12.2019	WP(C) - 5634/2019	S. K. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2019-12-11			(Se at No-2)
55	115588/2019	18.12.2019	WP(C) - 20269/2017	S. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-2)
56	115589/2019	18.12.2019	CRLMC-3424/2010	S.K.SAMIM	GENERAL		Order Dtd. 2017-09-11		CRIMINAL MISC-1	(Se at No-6)
57	115590/2019	18.12.2019	FAO-894/2019	S. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2019-12-17			(Se at No-6)
58	115591/2019	18.12.2019	FAO-897/2019	S. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2019-12-16			(Se at No-6)
59	115592/2019	18.12.2019	FAO-897/2019	P. K. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2019-12-16			(Se at No-6)
60	115593/2019	18.12.2019	WP(C) - 16922/2019	A. K. SWAIN	GENERAL		Order Dtd. 2019-09-23			(Se at No-

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61	115594/2019	18.12.2019	FAO-413/2018	R. C. BHOI	C.O.	COURT NO. 1	Order Dtd. 2019-12-16		MISC. APPEAL SEC.	(Seat No-2)
62	115595/2019	18.12.2019	WP(C)-7008/2017	R. K. MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2019-12-09			(Seat No-2)
63	115596/2019	18.12.2019	WP(C)-7008/2017	DILLIP SAMAL	C.O.	COURT NO. 8	Order Dtd. 2019-12-09			(Seat No-2)
64	115597/2019	18.12.2019	WP(C)-6194/2018	T. K. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2019-12-11			(Seat No-2)
65	115598/2019	18.12.2019	WP(C)-6194/2018	P. C. TRIPATHY	C.O.	COURT NO. 8	Order Dtd. 2019-12-11			(Seat No-2)
66	115599/2019	18.12.2019	WP(C)-24732/2019	R C MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No-2)
67	115600/2019	18.12.2019	WP(C)-6194/2018	L. D. PANDA	C.O.	COURT NO. 8	Order Dtd. 2019-12-11			(Seat No-2)
68	115601/2019	18.12.2019	WP(C)-14198/2017	R. N. PATTNAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-06			(Seat No-2)
69	115602/2019	18.12.2019	WP(C)-11328/2019	JAYADEV BHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No-2)
70	115603/2019	18.12.2019	WP(C)-14198/2017	B. R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2019-12-06			(Seat No-2)
71	115604/2019	18.12.2019	WP(C)-12118/2018	R CH ROUT	C.O.	COURT NO. 3	Order Dtd. 2019-12-13		WRIT BRANCH (DIVISION BENCH)	(Seat No-104)
72	115605/2019	18.12.2019	WP(C)-18576/2015	R. K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2019-12-11			(Seat No-

										104)
73	115606/2019	18.12.2019	WP (C) - 24612/2019	A PATTNAIK	C.O.	COURT NO. 8	Order Dtd. 2019-12-12			(Se at No-104)
74	115607/2019	18.12.2019	WP (C) - 18576/2015	P. K. JENA	C.O.	COURT NO. 8	Order Dtd. 2019-12-11			(Se at No-104)
75	115608/2019	18.12.2019	WP (C) - 24611/2019	A PATTNAIK	C.O.	COURT NO. 8	Order Dtd. 2019-12-12			(Se at No-104)
76	115609/2019	18.12.2019	FAO-910/2019	M/S.P.K.PAN DA	C.O.	COURT NO. 8	Order Dtd. 2019-12-16			(Se at No-104)
77	115610/2019	18.12.2019	WP (C) - 24613/2019	A PATTNAIK	C.O.	COURT NO. 8	Order Dtd. 2019-12-12			(Se at No-104)
78	115611/2019	18.12.2019	WP (C) - 25407/2019	P. K. LENKA	C.O.	COURT NO. 8	Order Dtd. 2019-12-12			(Se at No-104)
79	115612/2019	18.12.2019	WP (C) - 24525/2019	H.S. PAIKRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Se at No-104)
80	115613/2019	18.12.2019	WP (C) - 15432/2018	R CH ROUT	C.O.	COURT NO. 3	Order Dtd. 2019-12-13		WRIT BRANCH (DIVISION BENCH)	(Se at No-114)
81	115614/2019	18.12.2019	WP (C) - 17568/2019	M. S. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-13		WRIT BRANCH-2	(Se at No-45)
82	115615/2019	18.12.2019	WP (C) - 11145/2019	P R MISHRRA	C.O.	DR (J)	Order Dtd. 2019-12-13			(Se at No-45)

83	115616/2019	18.12.2019	WP (C) - 23734/2019	AJAY K PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Se at No-45)
84	115617/2019	18.12.2019	WP (C) - 4650/2018	K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019-12-13			(Se at No-45)
85	115618/2019	18.12.2019	WP (C) - 7442/2018	M K RATH	C.O.	DR (J)	Order Dtd. 2019-12-12			(Se at No-45)
86	115619/2019	18.12.2019	WP (C) - 7442/2018	R R DAS	C.O.	DR (J)	Order Dtd. 2019-12-12			(Se at No-45)
87	115620/2019	18.12.2019	WP (C) - 24650/2019	A PATTNAIK	C.O.	DR (J)	Order Dtd. 2019-12-12			(Se at No-45)
88	115621/2019	18.12.2019	WP (C) - 9585/2012	S K JENA	C.O.	DR (J)	Order Dtd. 2019-12-16			(Se at No-45)
89	115622/2019	18.12.2019	WP (C) - 24437/2019	P. K. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Se at No-45)
90	115623/2019	18.12.2019	WP (C) - 24649/2019	A PATTNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Se at No-45)
91	115624/2019	18.12.2019	WP (C) - 561/2008	R. N. SINGH	GENERAL		Order Dtd. 2015-09-08		WRIT BRANCH-8	(Se at No-39)
92	115625/2019	18.12.2019	CRLMC-1351/2019	R. DAS	GENERAL		Order Dtd. 2019-11-19			(Se at No-39)
93	115626/2019	18.12.2019	WA-295/2015	SUVENDU BARIK	C.O.	COURT NO. 5	Order Dtd. 2019-12-12		M.J.C .	(Se at No-1)
94	115627/2019	18.12.2019	BLAPL-8575/2019	B. B. SWAIN	GENERAL		Order Dtd. 2019-12-10			(Se at No-1)
95	115628/2019	18.12.2019	CRLA-773/2019	HARIHAR SUNDARA	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Se at No-)

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96	115629/2019	18.12.2019	WP (C) - 23871/2019	DEBENDRA BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No-1)
97	115630/2019	18.12.2019	WP (C) - 25380/2019	P. K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No-1)
98	115631/2019	18.12.2019	ABLAPL - 10499/2019	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-1)
99	115632/2019	18.12.2019	CRLA-738/2019	HARIHAR SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2019-12-16			(Seat No-1)
100	115633/2019	18.12.2019	WP (C) - 25128/2019	L. D. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No-1)
101	115634/2019	18.12.2019	ABLAPL - 10343/2019	GANESH SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No-1)
102	115635/2019	18.12.2019	WP (C) - 24267/2019	H. S. PAIKRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No-1)
103	115636/2019	18.12.2019	ABLAPL - 10410/2019	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-1)
104	115637/2019	18.12.2019	ABLAPL - 10414/2019	B DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-1)
105	115638/2019	18.12.2019	ABLAPL - 10489/2019	S DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-1)
106	115639/2019	18.12.2019	WP (C) - 24610/2019	A. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Seat No-1)
107	115640/2019	18.12.2019	ABLAPL - 10462/2019	S MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-1)
108	115641/2019	18.12.2019	ABLAPL -	R K MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-1)

			10490/ 2019							No- 1)
10 9	115642 /2019	18.12.2 019	ABLAPL - 10461/ 2019	B SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-12-16		CRMIN AL MISC- 2	(Se at No- 16)
11 0	115643 /2019	18.12.2 019	WP (C) - 24655/ 2019	A.PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Se at No- 16)
11 1	115644 /2019	18.12.2 019	WP (C) - 17881/ 2019	P. K. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(Se at No- 16)
11 2	115645 /2019	18.12.2 019	ABLAPL - 9878/2 019	P K PANI	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 16)
11 3	115646 /2019	18.12.2 019	WP (C) - 24842/ 2019	P. C. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(Se at No- 16)
11 4	115647 /2019	18.12.2 019	WP (C) - 24945/ 2019	M. K. RATH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(Se at No- 16)
11 5	115648 /2019	18.12.2 019	ABLAPL - 10188/ 2019	J D MUDULI	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 16)
11 6	115649 /2019	18.12.2 019	ABLAPL - 10334/ 2019	GANESH SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(Se at No- 16)
11 7	115650 /2019	18.12.2 019	WP (C) - 24793/ 2019	P. K. MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(Se at No- 16)
11 8	115651 /2019	18.12.2 019	WP (C) - 24599/ 2019	P. K. MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(Se at No- 16)
11 9	115652 /2019	18.12.2 019	ABLAPL - 10324/ 2019	J K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 16)
12 0	115653 /2019	18.12.2 019	ABLAPL - 10325/ 2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 16)
12	115654	18.12.2	WP (C) -	L. D. SAHU	C.O.	CHIEF	Order Dtd.			(Se

1	/2019	019	25127/ 2019			JUSTI CE'S COURT	2019-12-12			at No- 16)
12	115655 2 /2019	18.12.2 019	ABLAPL - 10326/ 2019	S S BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 16)
12	115656 3 /2019	18.12.2 019	WP (C) - 24838/ 2019	P. C. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(Se at No- 16)
12	115657 4 /2019	18.12.2 019	ABLAPL - 10509/ 2019	PITABAS NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 16)
12	115658 5 /2019	18.12.2 019	WP (C) - 25455/ 2019	R. C. MUDULI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(Se at No- 16)
12	115659 6 /2019	18.12.2 019	WP (C) - 25126/ 2019	L. D. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(Se at No- 16)
12	115660 7 /2019	18.12.2 019	ABLAPL - 10362/ 2019	M N MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019-12-16			(Se at No- 16)
12	115661 8 /2019	18.12.2 019	WP (C) - 24765/ 2019	P. N. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(Se at No- 16)
12	115662 9 /2019	18.12.2 019	WP (C) - 24766/ 2019	P. N. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(Se at No- 16)
13	115663 0 /2019	18.12.2 019	WP (C) - 19855/ 2019	P. K. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(Se at No- 16)
13	115664 1 /2019	18.12.2 019	ABLAPL - 10312/ 2019	G. JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 16)
13	115665 2 /2019	18.12.2 019	ARBP- 29/201 2	P. K. JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(Se at No- 16)
13	115666 3 /2019	18.12.2 019	ABLAPL - 10308/ 2019	A K BUDHIA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 16)

134	115667/2019	18.12.2019	ARBP-29/2012	S. B. UDGATA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No-16)
135	115668/2019	18.12.2019	ARBP-29/2012	BALARAM SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No-16)
136	115669/2019	18.12.2019	ABLAPL - 10569/2019	P K SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-16)
137	115670/2019	18.12.2019	ABLAPL - 12023/2017	BALARAM SINGH	GENERAL		Order Dtd. 2019-01-29		CRIMINAL MISC-1	(Seat No-2)
138	115671/2019	18.12.2019	ARBP-29/2012	M. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No-2)
139	115672/2019	18.12.2019	ABLAPL - 10544/2019	B R MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-2)
140	115673/2019	18.12.2019	WP(C) - 19852/2019	P. K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No-2)
141	115674/2019	18.12.2019	ABLAPL - 10567/2019	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-2)
142	115675/2019	18.12.2019	ABLAPL - 10602/2019	P K ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-2)
143	115676/2019	18.12.2019	WP(C) - 8881/2018	GANESH CHANDRA JENA	C.O.	COURT NO. 4	Order Dtd. 2019-12-12		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
144	115677/2019	18.12.2019	ABLAPL - 10620/2019	S R PANI	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-113)
145	115678/2019	18.12.2019	WP(C) - 24260/2019	H. S. PAIKRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No-113)

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14 6	115679 /2019	18.12.2 019	WP (C) - 25489/ 2019	M.R. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No- 113)
14 7	115680 /2019	18.12.2 019	ABLAPL - 10619/ 2019	S R PANI	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 113)
14 8	115681 /2019	18.12.2 019	WP (C) - 6494/2 017	H. S. PAIKRAY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-11			(Se at No- 113)
14 9	115682 /2019	18.12.2 019	ABLAPL - 10618/ 2019	S R PANI	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 113)
15 0	115683 /2019	18.12.2 019	WP (C) - 25493/ 2019	M.R. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No- 113)
15 1	115684 /2019	18.12.2 019	WP (C) - 15801/ 2006	S. B. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-13		WRIT BRANC H-2	(Se at No- 9)
15 2	115685 /2019	18.12.2 019	WP (C) - 25488/ 2019	M.R. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No- 9)
15 3	115686 /2019	18.12.2 019	ABLAPL - 14151/ 2019	PRAMOD JENA	C.O.	COURT NO. 2	Order Dtd. 2019-12-16			(Se at No- 9)
15 4	115687 /2019	18.12.2 019	WP (C) - 14946/ 2019	TAPAN SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 114)
15 5	115688 /2019	18.12.2 019	WP (C) - 25497/ 2019	M.R. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No- 114)
15 6	115689 /2019	18.12.2 019	WP (C) - 23730/ 2019	H. S. PAIKRAY	C.O.	CHIEF JUSTI	Order Dtd. 2019-12-11			(Se at

			2019			CE'S COURT				No-114)
157	115690/2019	18.12.2019	WP(C) - 25461/2019	P.K. PANI	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Seat No-114)
158	115691/2019	18.12.2019	WP(C) - 6491/2017	H. S. PAIKRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No-114)
159	115692/2019	18.12.2019	WP(C) - 8879/2018	G. C. JENA	C.O.	DR (J)	Order Dtd. 2019-12-12		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
160	115693/2019	18.12.2019	WP(C) - 25163/2019	H K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-13			(Seat No-113)
161	115694/2019	18.12.2019	WP(C) - 25902/2019	B.K. ROUT	C.O.	COURT NO. 9	Order Dtd. 2019-12-17		WRIT BRANCH-3	(Seat No-13)
162	115695/2019	18.12.2019	WP(C) - 25884/2019	J. PARIDA	C.O.	COURT NO. 9	Order Dtd. 2019-12-17		WRIT BRANCH-2	(Seat No-45)
163	115696/2019	18.12.2019	WP(C) - 25246/2019	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-17			(Seat No-45)
164	115697/2019	18.12.2019	WP(C) - 25429/2019	T. BARDHAN	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Seat No-45)
165	115698/2019	18.12.2019	CRLA-556/2018	M. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-17		CRIMINAL APPEAL	(Seat No-5)
166	115699/2019	18.12.2019	WP(C) - 25260/2019	J. PARIDA	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Seat No-5)
167	115700/2019	18.12.2019	CRLA-601/2015	DILLIP KUMAR MALLICK	C.O.	COURT NO. 22	Order Dtd. 2019-12-17		CRIMINAL APPEAL	(Seat No-

									L	5)
168	115701/2019	18.12.2019	WP (C) - 25246/2019	B B MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-17			(Seat No-5)
169	115702/2019	18.12.2019	CRLA-601/2014	TOPHAN PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-16		CRIMINAL APPEAL	(Seat No-1)
170	115703/2019	18.12.2019	WP (C) - 25081/2019	P.K. JENA	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Seat No-1)
171	115704/2019	18.12.2019	WP (C) - 22717/2016	SUMANTA DAS	C.O.	COURT NO. 8	Order Dtd. 2019-12-13			(Seat No-1)
172	115705/2019	18.12.2019	MATA-100/2014	S. K. SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2019-12-17		FIRST APPEAL	(Seat No-5)
173	115706/2019	18.12.2019	WP (C) - 24648/2019	A. PATTNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No-5)
174	115707/2019	18.12.2019	WP (C) - 11786/2017	SUMANTA DAS	C.O.	COURT NO. 8	Order Dtd. 2019-12-13			(Seat No-5)
175	115708/2019	18.12.2019	WP (C) - 25118/2019	A.K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Seat No-5)
176	115709/2019	18.12.2019	WP (C) - 2412/2013	R R DAS	C.O.	IN CHAMBERS	Order Dtd. 2019-12-16		WRIT BRANCH-5	(Seat No-22)
177	115710/2019	18.12.2019	FAO-894/2019	A. K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2019-12-17			(Seat No-22)
178	115711/2019	18.12.2019	WP (C) - 8933/2017	P K LENKA	C.O.	COURT NO. 7	Order Dtd. 2019-12-16		WRIT BRANCH-6	(Seat No-25)
179	115712/2019	18.12.2019	WP (C) - 7045/2015	S K BISWAL	C.O.	COURT NO. 8	Order Dtd. 2019-12-13		WRIT BRANCH-3	(Seat No-14)
180	115713/2019	18.12.2019	FAO-920/20	N K SATAPATHY	C.O.	COURT NO. 8	Order Dtd. 2019-12-17			(Seat)

			19							No-14)
181	115714/2019	18.12.2019	WP (C) - 25490/2019	B.D. BISWAL	C.O.	COURT NO. 9	Order Dtd. 2019-12-17		WRIT BRANCH-5	(Se at No-47)
182	115715/2019	18.12.2019	FAO-920/2019	SARAT SWAIN	C.O.	COURT NO. 8	Order Dtd. 2019-12-17			(Se at No-47)
183	115716/2019	18.12.2019	WP (C) - 24904/2019	K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Se at No-47)
184	115717/2019	18.12.2019	WP (C) - 10620/2018	P. K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-12-12			(Se at No-47)
185	115718/2019	18.12.2019	WP (C) - 24436/2019	M.M. PANDA	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Se at No-47)
186	115719/2019	18.12.2019	WP (C) - 8755/2017	H. S. PAIKRAY	C.O.	COURT NO. 9	Order Dtd. 2019-12-11			(Se at No-47)
187	115720/2019	18.12.2019	FAO-878/2019	B R SENAPATI	C.O.	COURT NO. 8	Order Dtd. 2019-12-17		MISC. APPEAL SEC.	(Se at No-5)
188	115721/2019	18.12.2019	WP (C) - 24438/2019	M.M. PANDA	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Se at No-5)
189	115722/2019	18.12.2019	ABLAPL - 11905/2019	D K MALLIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Se at No-5)
190	115723/2019	18.12.2019	WP (C) - 25711/2019	PRASANT KUMAR JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13		WRIT BRANCH (DIVISION BENCH)	(Se at No-111)
191	115724/2019	18.12.2019	WP (C) - 24607/2019	K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Se at No-111)
19	115725	18.12.2019	WP (C) -	H. S.	C.O.	CHIEF	Order Dtd.			(Se

2	/2019	019	211/2018	PAIKRAY		JUSTICE'S COURT	2019-12-11			at No-111)
193	115726/2019	18.12.2019	WP (C) - 25589/2019	K.N.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-16		WRIT BRANCH-6	(Seat No-16)
194	115727/2019	18.12.2019	WP (C) - 25597/2019	K.N.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-16		WRIT BRANCH-6	(Seat No-16)
195	115728/2019	18.12.2019	ABLAPL - 2242/2019	G. JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-13		CRIMINAL MISC-3	(Seat No-14)
196	115729/2019	18.12.2019	WP (C) - 24632/2019	A. PATNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No-14)
197	115730/2019	18.12.2019	ABLAPL - 10918/2019	G JAYSING	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No-14)
198	115731/2019	18.12.2019	WP (C) - 13396/2019	P.CH. SATPATHY	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Seat No-14)
199	115732/2019	18.12.2019	ABLAPL - 2439/2019	S R PATNAIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No-14)
200	115733/2019	18.12.2019	WP (C) - 25583/2019	K.N.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-16		WRIT BRANCH-6	(Seat No-16)
201	115734/2019	18.12.2019	FAO-862/2019	B R SENAPATI	C.O.	COURT NO. 8	Order Dtd. 2019-12-17		MISC. APPEAL SEC.	(Seat No-5)
202	115735/2019	18.12.2019	WP (C) - 24265/2019	H. S. PAIKRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No-5)
203	115736/2019	18.12.2019	WP (C) - 24293/2019	B. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Seat No-5)
204	115737/2019	18.12.2019	WP (C) - 24347/2019	P.K.BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Seat No-

										5)
205	115738/2019	18.12.2019	CONTC-306/2019	SUMANTA DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No-5)
206	115739/2019	18.12.2019	WP (C) - 24434/2019	M.M. PANDA	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Seat No-5)
207	115740/2019	18.12.2019	WP (C) - 24654/2019	A.PATTNAIK	C.O.	COURT NO. 9	Order Dtd. 2019-12-12			(Seat No-5)
208	115741/2019	18.12.2019	WP (C) - 24616/2019	A.PATTNAIK	C.O.	COURT NO. 9	Order Dtd. 2019-12-12			(Seat No-5)
209	115742/2019	18.12.2019	RVWPET - 209/2019	R.R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No-5)
210	115743/2019	18.12.2019	WP (C) - 24617/2019	A.PATTNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No-5)
211	115744/2019	18.12.2019	WP (C) - 21188/2019	K.N.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-16		WRIT BRANCH-3	(Seat No-13)
212	115745/2019	18.12.2019	ARBP-28/2011	D. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No-13)
213	115746/2019	18.12.2019	RVWPET - 209/2019	C.R. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No-13)
214	115747/2019	18.12.2019	WP (C) - 24609/2019	A.PATTNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No-13)
215	115748/2019	18.12.2019	WP (C) - 25284/2019	SUBHASIS BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Seat No-13)
216	115749/2019	18.12.2019	WP (C) - 16563/2018	H.S. PAIKARAYA	C.O.	COURT NO. 17	Order Dtd. 2019-12-16			(Seat No-13)
217	115750/2019	18.12.2019	ARBP-13/201	G. SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No-13)

			4			CE'S COURT				No-13)
218	115751/2019	18.12.2019	WP (C) - 25285/2019	SUBHASIS BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-13)
219	115752/2019	18.12.2019	ITA-80/2008	SASHMI REKHA MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Se at No-13)
220	115753/2019	18.12.2019	ARBP-13/2014	R.K. MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Se at No-13)
221	115754/2019	18.12.2019	ITA-80/2008	B. N. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Se at No-13)
222	115755/2019	18.12.2019	WP (C) - 25288/2019	SUBHASIS BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-13)
223	115756/2019	18.12.2019	CONTC-550/2017	S.P. SETHY	C.O.	COURT NO. 17	Order Dtd. 2019-12-17		CONTE MPT	(Se at No-2)
224	115757/2019	18.12.2019	WP (C) - 24262/2019	H.S. PAIKRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Se at No-2)
225	115758/2019	18.12.2019	WP (C) - 25286/2019	SUBHASIS BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-2)
226	115759/2019	18.12.2019	WP (C) - 13753/2015	N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-12-12			(Se at No-2)
227	115760/2019	18.12.2019	ARBP-8/2017	PRAKASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13		M.J.C .	(Se at No-2)
228	115761/2019	18.12.2019	CRLMP-1330/2019	H.K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Se at No-2)
229	115762/2019	18.12.2019	WP (C) - 25290/2019	SUBHASIS BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-2)
23	115763	18.12.2	ARBP-	PITABAS	C.O.	CHIEF	Order Dtd.		M.J.C	(Se

0	/2019	019	8/2017	NAYAK		JUSTICE'S COURT	2019-12-13		.	at No-2)
231	115764/2019	18.12.2019	WP (C) - 22655/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Se at No-2)
232	115765/2019	18.12.2019	WP (C) - 23729/2019	H.S. PAIKRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Se at No-2)
233	115766/2019	18.12.2019	CRLMP-1755/2019	K.K. BHYUAN	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Se at No-2)
234	115767/2019	18.12.2019	BLAPL-10146/2019	M M PANDA	C.O.	COURT NO. 7	Order Dtd. 2019-12-16			(Se at No-2)
235	115768/2019	18.12.2019	WP (C) - 1718/2018	H. S. PAIKRAY	C.O.	COURT NO. 7	Order Dtd. 2019-12-11			(Se at No-2)
236	115769/2019	18.12.2019	ARBP-5/2008	M.R. MALLA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Se at No-2)
237	115770/2019	18.12.2019	CONTC-666/2019	N.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Se at No-2)
238	115771/2019	18.12.2019	CRLMP-1731/2019	H.K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Se at No-2)
239	115772/2019	18.12.2019	CRLMP-1668/2019	SAROJ KU DASH	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Se at No-2)
240	115773/2019	18.12.2019	CRLMC-1974/2019	MR.S.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Se at No-2)
241	115774/2019	18.12.2019	WP (C) - 14412/2018	H. S. PAIKRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Se at No-2)
242	115775/2019	18.12.2019	RVWPET - 132/2019	R.R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Se at No-2)

243	115776/2019	18.12.2019	WP (C) - 23692/2019	A.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Seat No-2)
244	115777/2019	18.12.2019	ARBP-99/2017	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No-2)
245	115778/2019	18.12.2019	FAO-784/2019	MOTILAL MISHRA	C.O.	COURT NO. 2	Order Dtd. 2019-12-16			(Seat No-2)
246	115779/2019	18.12.2019	WP (C) - 22893/2019	S.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Seat No-2)
247	115780/2019	18.12.2019	ARBP-99/2017	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No-2)
248	115781/2019	18.12.2019	WP (C) - 10464/2015	D. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2019-12-17		WRIT BRANCH-1	(Seat No-2)
249	115782/2019	18.12.2019	ARBP-10/2019	M. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13		M.J.C.	(Seat No-1)
250	115783/2019	18.12.2019	RVWPET - 44/2017	A. PATTANAIAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No-1)
251	115784/2019	18.12.2019	FAO-784/2019	J DASH	C.O.	COURT NO. 2	Order Dtd. 2019-12-16			(Seat No-1)
252	115785/2019	18.12.2019	ARBP-17/2019	R.R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13		M.J.C.	(Seat No-1)
253	115786/2019	18.12.2019	WP (C) - 23554/2019	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2019-12-17		WRIT BRANCH-8	(Seat No-43)
254	115787/2019	18.12.2019	ABLAPL - 9949/2019	P. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Seat No-43)
255	115788/2019	18.12.2019	ARBP-65/2019	R.R. DAS	C.O.	CHIEF JUSTICE'S	Order Dtd. 2019-12-13			(Seat No-

						COURT				43)
256	115789/2019	18.12.2019	WP (C) - 22480/2019	CHINTU SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17		WRIT BRANCH-2	(Serial No-34)
257	115790/2019	18.12.2019	WP (C) - 21788/2019	K N SAHU	C.O.	COURT NO. 9	Order Dtd. 2019-12-16		WRIT BRANCH-3	(Serial No-14)
258	115791/2019	18.12.2019	WP (C) - 15672/2013	N.B. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Serial No-14)
259	115792/2019	18.12.2019	ARBP-71/2016	S. MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13		M.J.C.	(Serial No-2)
260	115793/2019	18.12.2019	WP (C) - 23187/2019	M/S.SUBRATA PANDA	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Serial No-2)
261	115794/2019	18.12.2019	WP (C) - 18589/2012	R.M. NAYAK	C.O.	CH	Order Dtd. 2019-12-17			(Serial No-2)
262	115795/2019	18.12.2019	ARBP-71/2016	D.K. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13		M.J.C.	(Serial No-2)
263	115796/2019	18.12.2019	CRLMP-1719/2019	S. C. DAS	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Serial No-2)
264	115797/2019	18.12.2019	CRLMP-1651/2019	B.N.DASH	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Serial No-2)
265	115798/2019	18.12.2019	WP (C) - 22479/2019	CHINTU SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17		WRIT BRANCH-2	(Serial No-34)
266	115799/2019	18.12.2019	CRLMP-1718/2019	S. C. DAS	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Serial No-34)
267	115800/2019	18.12.2019	ARBP-43/2009	B.K. DAS	C.O.	COURT NO. 17	Order Dtd. 2019-12-13			(Serial No-34)
268	115801/2019	18.12.2019	CRLMP-1734/2	J. BEHERA	C.O.	COURT NO.	Order Dtd. 2019-12-17			(Serial No-34)

			019			17				No-34)
269	115802/2019	18.12.2019	WP (C) - 21185/2019	K N SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-16		WRIT BRANCH-3	(Seat No-13)
270	115803/2019	18.12.2019	ARBP-43/2009	B. SINGH	C.O.	COURT NO. 9	Order Dtd. 2019-12-13			(Seat No-13)
271	115804/2019	18.12.2019	WP (C) - 7804/2008	S. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Seat No-13)
272	115805/2019	18.12.2019	CRLMP-1665/2019	S.C. DAS	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Seat No-13)
273	115806/2019	18.12.2019	ABLAPL - 16092/2019	A. KHAN	C.O.	COURT NO. 23	Order Dtd. 2019-12-16			(Seat No-13)
274	115807/2019	18.12.2019	WP (C) - 21187/2019	K N SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-16		WRIT BRANCH-3	(Seat No-13)
275	115808/2019	18.12.2019	CRLMP-1423/2019	S.K. BHAJADEO	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Seat No-13)
276	115809/2019	18.12.2019	ABLAPL - 10428/2019	P.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-13)
277	115810/2019	18.12.2019	WP (C) - 7804/2008	H.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No-13)
278	115811/2019	18.12.2019	CONTC-2235/2019	K.C. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No-13)
279	115812/2019	18.12.2019	ABLAPL - 14473/2019	S.K. BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-13)
280	115813/2019	18.12.2019	WP (C) - 7804/2008	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No-13)
28	115814	18.12.2	ABLAPL	P.K. BEHERA	C.O.	COURT	Order Dtd.			(Se

1	/2019	019	- 10409/ 2019			NO. 1	2019-12-16			at No- 13)
28 2	115815 /2019	18.12.2 019	CRLMP- 1513/2 019	S. C. DAS	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Se at No- 13)
28 3	115816 /2019	18.12.2 019	CONTC- 307/20 19	S. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(Se at No- 13)
28 4	115817 /2019	18.12.2 019	WP (C) - 25301/ 2019	SUBHASIS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-13			(Se at No- 13)
28 5	115818 /2019	18.12.2 019	ABLAPL - 10586/ 2019	H.SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 13)
28 6	115819 /2019	18.12.2 019	CRLMP- 1706/2 019	B. K. MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Se at No- 13)
28 7	115820 /2019	18.12.2 019	ABLAPL - 12501/ 2019	A.K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2019-12-16			(Se at No- 13)
28 8	115821 /2019	18.12.2 019	WP (C) - 25838/ 2019	P.K. PATTANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 13)
28 9	115822 /2019	18.12.2 019	WP (C) - 24615/ 2019	A. PATTNAIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(Se at No- 13)
29 0	115823 /2019	18.12.2 019	CRLMP- 1735/2 019	LAXMAN BHOI	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Se at No- 13)
29 1	115824 /2019	18.12.2 019	ABLAPL - 10575/ 2019	T.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 13)
29 2	115825 /2019	18.12.2 019	WP (C) - 25037/ 2019	SHARMISTHA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Se at No- 13)
29 3	115826 /2019	18.12.2 019	WP (C) - 24656/ 2019	A. PATTNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-12			(Se at No- 13)

29	115827 /2019	18.12.2 019	CRLMP- 1666/2 019	B. C. PANDA	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Se at No- 13)
29	115828 /2019	18.12.2 019	ABLAPL - 10421/ 2019	M/S.S.N.SHA RMA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 13)
29	115829 /2019	18.12.2 019	CRLMP- 1652/2 019	P. K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Se at No- 13)
29	115830 /2019	18.12.2 019	WP (C) - 23331/ 2019	N K ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12-16		WRIT BRANC H-6	(Se at No- 24)
29	115831 /2019	18.12.2 019	ABLAPL - 10686/ 2019	H.K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 24)
29	115832 /2019	18.12.2 019	WP (C) - 8749/2 017	H.S. PAIKRAY	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 24)
30	115833 /2019	18.12.2 019	CRLMP- 1657/2 019	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Se at No- 24)
30	115834 /2019	18.12.2 019	ABLAPL - 10723/ 2019	S.B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 24)
30	115835 /2019	18.12.2 019	WP (C) - 28477/ 2011	JAYADEV BHOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-11			(Se at No- 24)
30	115836 /2019	18.12.2 019	WP (C) - 23331/ 2019	SARAT DASH	C.O.	COURT NO. 22	Order Dtd. 2019-12-16		WRIT BRANC H-6	(Se at No- 24)
30	115837 /2019	18.12.2 019	WP (C) - 14076/ 2019	K. N. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 105)
30	115838 /2019	18.12.2 019	ABLAPL - 10651/ 2019	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 105)

306	115839/2019	18.12.2019	WP(C) - 28477/2011	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No-105)
307	115840/2019	18.12.2019	ABLAPL - 10022/2019	P. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Seat No-105)
308	115841/2019	18.12.2019	ABLAPL - 10667/2019	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No-105)
309	115842/2019	18.12.2019	ABLAPL - 9963/2019	P. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Seat No-105)
310	115843/2019	18.12.2019	WA-578/2018	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10			(Seat No-105)
311	115844/2019	18.12.2019	ABLAPL - 10661/2019	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No-105)
312	115845/2019	18.12.2019	WP(C) - 24443/2019	S K LENKA	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Seat No-105)
313	115846/2019	18.12.2019	ABLAPL - 10702/2019	J. KAMILA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No-105)
314	115847/2019	18.12.2019	WP(C) - 25495/2019	M.R. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Seat No-105)
315	115848/2019	18.12.2019	WP(C) - 24651/2019	A.PATTNAIK	C.O.	COURT NO. 9	Order Dtd. 2019-12-12			(Seat No-105)
316	115849/2019	18.12.2019	WP(C) - 24633/	A. PATTNAIK	C.O.	COURT NO. 9	Order Dtd. 2019-12-12			(Seat)

			2019							No-105)
317	115850/2019	18.12.2019	WP(C) - 24652/2019	A.PATTNAIK	C.O.	COURT NO. 9	Order Dtd. 2019-12-12			(Se at No-105)
318	115851/2019	18.12.2019	ABLAPL - 10734/2019	P.N. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No-105)
319	115852/2019	18.12.2019	WP(C) - 24638/2019	A.PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Se at No-105)
320	115853/2019	18.12.2019	ABLAPL - 10757/2019	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No-105)
321	115854/2019	18.12.2019	WP(C) - 24653/2019	A.PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Se at No-105)
322	115855/2019	18.12.2019	WP(C) - 24637/2019	A. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Se at No-105)
323	115856/2019	18.12.2019	WP(C) - 21160/2019	H K BHOL	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Se at No-105)
324	115857/2019	18.12.2019	ABLAPL - 10587/2019	LINGARAJ SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No-105)
325	115858/2019	18.12.2019	WP(C) - 9099/2016	L.D. SAHU	C.O.	COURT NO. 22	Order Dtd. 2019-12-12			(Se at No-105)
326	115859/2019	18.12.2019	WP(C) - 24634/2019	A. PATTNAIK	C.O.	COURT NO. 22	Order Dtd. 2019-12-12			(Se at No-105)

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327	115860/2019	18.12.2019	ABLAPL - 14535/2019	R.K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-105)
328	115861/2019	18.12.2019	WP (C) - 25010/2019	P.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No-105)
329	115862/2019	18.12.2019	WP (C) - 25154/2019	M.R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No-105)
330	115863/2019	18.12.2019	ABLAPL - 10418/2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-105)
331	115864/2019	18.12.2019	ABLAPL - 5005/2018	B. SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No-105)
332	115865/2019	18.12.2019	ABLAPL - 10733/2019	PITABAS NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No-105)
333	115866/2019	18.12.2019	WP (C) - 24453/2019	C.R. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No-105)
334	115867/2019	18.12.2019	ARBP-19/2019	N.C. SINHA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No-105)
335	115868/2019	18.12.2019	WP (C) - 20046/2019	R K MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2019-12-16		WRIT BRANCH-5	(Seat No-20)
336	115869/2019	18.12.2019	ABLAPL - 10743/2019	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Seat No-20)
337	115870/2019	18.12.2019	WP (C) - 25278/2019	P.N.BEHERA	C.O.	CHIEF JUSTICE'S	Order Dtd. 2019-12-12			(Seat No-

						COURT				20)
338	115871/2019	18.12.2019	WP (C) - 18557/2019	S. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Se at No-20)
339	115872/2019	18.12.2019	ABLAPL - 10676/2019	H.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No-20)
340	115873/2019	18.12.2019	WP (C) - 192/2019	BINOD KU DAS	C.O.	COURT NO. 17	Order Dtd. 2019-12-16		WRIT BRANCH-3	(Se at No-28)
341	115874/2019	18.12.2019	ABLAPL - 10698/2019	S.K.BHANJAD EO	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No-28)
342	115875/2019	18.12.2019	WP (C) - 24208/2019	M.R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Se at No-28)
343	115876/2019	18.12.2019	ABLAPL - 10681/2019	B.K. DALAI	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No-28)
344	115877/2019	18.12.2019	WP (C) - 23825/2019	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Se at No-28)
345	115878/2019	18.12.2019	WP (C) - 24921/2019	K SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Se at No-28)
346	115879/2019	18.12.2019	ABLAPL - 10753/2019	R.K. DEHURI	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No-28)
347	115880/2019	18.12.2019	WP (C) - 23825/2019	B.N. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Se at No-28)
348	115881/2019	18.12.2019	WP (C) - 24920/2019	K SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Se at No-28)
349	115882/2019	18.12.2019	ABLAPL - 10433/2019	M/S. JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No-28)
350	115883/2019	18.12.2019	ABLAPL -	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at

			10434/ 2019							No- 28)
35 1	115884 /2019	18.12.2 019	WP (C) - 24919/ 2019	K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 28)
35 2	115885 /2019	18.12.2 019	WP (C) - 25373/ 2019	P.K. LENKA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(Se at No- 28)
35 3	115886 /2019	18.12.2 019	ABLAPL - 10758/ 2019	S.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 28)
35 4	115887 /2019	18.12.2 019	WP (C) - 25405/ 2019	P.K. LENKA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(Se at No- 28)
35 5	115888 /2019	18.12.2 019	ABLAPL - 10228/ 2019	P.R.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 28)
35 6	115889 /2019	18.12.2 019	ABLAPL - 10748/ 2019	S.R. PATTANAİK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 28)
35 7	115890 /2019	18.12.2 019	FAO- 882/20 19	S. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2019-12-13			(Se at No- 28)
35 8	115891 /2019	18.12.2 019	WP (C) - 24916/ 2019	K SAHOO	C.O.	COURT NO. 8	Order Dtd. 2019-12-16			(Se at No- 28)
35 9	115892 /2019	18.12.2 019	ABLAPL - 10659/ 2019	JAYADEBA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 28)
36 0	115893 /2019	18.12.2 019	WP (C) - 33168/ 2011	B. SINGH	C.O.	COURT NO. 3	Order Dtd. 2019-12-16			(Se at No- 28)
36 1	115894 /2019	18.12.2 019	ABLAPL - 10781/ 2019	B.S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 28)
36 2	115895 /2019	18.12.2 019	WP (C) - 10207/ 2015	N.K. ROUT	C.O.	COURT NO. 3	Order Dtd. 2019-12-16			(Se at No- 28)
36	115896	18.12.2	WP (C) -	GANESH	C.O.	COURT	Order Dtd.			(Se

3	/2019	019	12473/ 2019	SAHOO		NO. 9	2019-12-16			at No- 28)
36 4	115897 /2019	18.12.2 019	WP (C) - 25778/ 2019	M.N. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020-12-17		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 111)
36 5	115898 /2019	18.12.2 019	WP (C) - 25835/ 2019	M/S.P.K.PAT TANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 111)
36 6	115899 /2019	18.12.2 019	WP (C) - 23797/ 2019	S. ROUT	C.O.	COURT NO. 3	Order Dtd. 2019-12-17			(Se at No- 111)
36 7	115900 /2019	18.12.2 019	WP (C) - 25840/ 2019	M/S.P.K.PAT TANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 111)
36 8	115901 /2019	18.12.2 019	WP (C) - 24915/ 2019	K SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Se at No- 111)
36 9	115902 /2019	18.12.2 019	WP (C) - 25802/ 2019	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-12-16			(Se at No- 111)
37 0	115903 /2019	18.12.2 019	WP (C) - 25823/ 2019	M/S.P.K.PAT TANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 111)
37 1	115904 /2019	18.12.2 019	WP (C) - 24912/ 2019	K SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Se at No- 111)
37 2	115905 /2019	18.12.2 019	WP (C) - 25837/ 2019	M/S.P.K.PAT TANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 111)
37 3	115906 /2019	18.12.2 019	WP (C) - 24910/ 2019	K SAHOO	C.O.	COURT NO. 3	Order Dtd. 2019-12-16			(Se at

			2019			OLD				No-111)
374	115907/2019	18.12.2019	WP (C) - 13847/2018	P. PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Se at No-111)
375	115908/2019	18.12.2019	WP (C) - 21264/2019	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17		WRIT BRANCH-5	(Se at No-47)
376	115909/2019	18.12.2019	WP (C) - 24908/2019	K SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Se at No-47)
377	115910/2019	18.12.2019	WP (C) - 13847/2018	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Se at No-47)
378	115911/2019	18.12.2019	WP (C) - 23915/2019	K SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Se at No-47)
379	115912/2019	18.12.2019	ABLAPL - 3011/2017	BALARAM SINGH	GENERAL		Order Dtd. 2017-05-25		CRMINAL MISC-2	(Se at No-15)
380	115913/2019	18.12.2019	WP (C) - 16515/2019	M/S.BIJAY KUMAR MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17		WRIT BRANCH-5	(Se at No-22)
381	115914/2019	18.12.2019	WP (C) - 23831/2019	A K MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Se at No-22)
382	115915/2019	18.12.2019	WP (C) - 21602/2019	M/S.SUBRATA PANDA	C.O.	COURT NO. 3	Order Dtd. 2020-12-17		WRIT BRANCH (DIVISION BENCH)	(Se at No-102)
383	115916/2019	18.12.2019	CONTC-1249/2019	S.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-12-16			(Se at No-102)
384	115917/2019	18.12.2019	WP (C) - 25798/2019	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-12-16			(Se at No-102)

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385	115918/2019	18.12.2019	WP (C) - 24623/2019	S.K.SAMAL	C.O.	COURT NO. 3	Order Dtd. 2019-12-16			(Seat No-102)
386	115919/2019	18.12.2019	WP (C) - 24324/2019	C.R. KAR	C.O.	COURT NO. 3	Order Dtd. 2019-12-16			(Seat No-102)
387	115920/2019	18.12.2019	CONTC-1595/2019	A. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-17			(Seat No-102)
388	115921/2019	18.12.2019	WP (C) - 19722/2019	B K ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-17			(Seat No-102)
389	115922/2019	18.12.2019	WP (C) - 25800/2019	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-12-16			(Seat No-102)
390	115923/2019	18.12.2019	WP (C) - 24879/2019	D BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Seat No-102)
391	115924/2019	18.12.2019	WP (C) - 24350/2019	M/S.PADMANAVA JENA	C.O.	COURT NO. 3	Order Dtd. 2020-12-17		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
392	115925/2019	18.12.2019	WP (C) - 24148/2019	D. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-12-17			(Seat No-113)
393	115926/2019	18.12.2019	WP (C) - 24880/2019	D BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Seat No-113)
394	115927/2019	18.12.2019	WP (C) - 25975/2019	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2020-12-17		WRIT BRANCH (DIVI)	(Seat No-113)

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39 5	115928 /2019	18.12.2 019	WP (C) - 24876/ 2019	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 113)
39 6	115929 /2019	18.12.2 019	WP (C) - 26018/ 2019	P.K. JENA	C.O.	COURT NO. 3	Order Dtd. 2019-12-17			(Se at No- 113)
39 7	115930 /2019	18.12.2 019	WP (C) - 21988/ 2019	P.K. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-12			(Se at No- 113)
39 8	115931 /2019	18.12.2 019	WP (C) - 24871/ 2019	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 113)
39 9	115932 /2019	18.12.2 019	WP (C) - 1948/2 011	P.K. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2019-12-03			(Se at No- 113)
40 0	115933 /2019	18.12.2 019	WP (C) - 12801/ 2019	RABI CH PATNAIK	C.O.	DR (J)	Order Dtd. 2019-12-17			(Se at No- 113)
40 1	115934 /2019	18.12.2 019	CMP- 1334/2 019	SARADA NAYAK	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No- 113)
40 2	115935 /2019	18.12.2 019	CMP- 1382/2 019	A K ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No- 113)
40 3	115936 /2019	18.12.2 019	WP (C) - 26016/ 2019	P.K. JENA	C.O.	COURT NO. 3	Order Dtd. 2019-12-17			(Se at No- 113)
40 4	115937 /2019	18.12.2 019	CMP- 1393/2 019	P K BARIK	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No- 113)

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405	115938/2019	18.12.2019	WP (C) - 19801/2016	B. SINGH	C.O.	COURT NO. 3	Order Dtd. 2019-12-17			(Seat No-113)
406	115939/2019	18.12.2019	WP (C) - 25212/2019	MANASI SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Seat No-113)
407	115940/2019	18.12.2019	WP (C) - 7372/2019	B K PATI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Seat No-113)
408	115941/2019	18.12.2019	WP (C) - 25039/2019	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No-113)
409	115942/2019	18.12.2019	WP (C) - 25830/2019	M/S.P.K.PAT TANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Seat No-113)
410	115943/2019	18.12.2019	WP (C) - 16898/2013	PRASANJIT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Seat No-113)
411	115944/2019	18.12.2019	WP (C) - 25825/2019	M/S.P.K.PAT TANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Seat No-113)
412	115945/2019	18.12.2019	BLAPL-8983/2019	R N PANDA	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Seat No-113)
413	115946/2019	18.12.2019	WP (C) - 25326/2019	S.K. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Seat No-113)
414	115947/2019	18.12.2019	WP (C) - 25831/2019	M/S.P.K.PAT TANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Seat No-113)
41	115948	18.12.2019	WP (C) -	MANASI	C.O.	COURT	Order Dtd.			(Se

5	/2019	019	25211/ 2019	SETHI		NO. 3 OLD	2019-12-17			at No- 113)
41 6	115949 /2019	18.12.2 019	WP (C) - 25834/ 2019	M/S. P.K.PATTANA YAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 113)
41 7	115950 /2019	18.12.2 019	WP (C) - 25824/ 2019	K.K. PAHIL	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Se at No- 113)
41 8	115951 /2019	18.12.2 019	WP (C) - 22700/ 2019	J.P. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17		WRIT BRANC H-4	(Se at No- 27)
41 9	115952 /2019	18.12.2 019	WP (C) - 22699/ 2019	J.P. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17		WRIT BRANC H-4	(Se at No- 27)
42 0	115953 /2019	18.12.2 019	WP (C) - 25055/ 2019	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 27)
42 1	115954 /2019	18.12.2 019	WP (C) - 25176/ 2019	K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 27)
42 2	115955 /2019	18.12.2 019	WP (C) - 25174/ 2019	K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 27)
42 3	115956 /2019	18.12.2 019	WP (C) - 25173/ 2019	K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 27)
42 4	115957 /2019	18.12.2 019	WP (C) - 25355/ 2019	P. CHULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 27)
42 5	115958 /2019	18.12.2 019	CMP- 1187/2 018	T.K. MOHANTY, ADV	C.O.	COURT NO. 1	Order Dtd. 2019-12-17		WRIT BRANC H-7	(Se at No- 15)
42 6	115959 /2019	18.12.2 019	WP (C) - 9558/2 003	B.C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 15)
42	115960	18.12.2	FAO-	S.K. SINGH	C.O.	COURT	Order Dtd.			(Se

7	/2019	019	389/2014			NO. 1	2019-12-16			at No-15)
428	115961/2019	18.12.2019	CMP-1187/2018	M. MAHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17		WRIT BRANCH-7	(Se at No-15)
429	115962/2019	18.12.2019	FAO-389/2014	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No-15)
430	115963/2019	18.12.2019	CONTC-2056/2019	S. DAS	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-15)
431	115964/2019	18.12.2019	CMP-1376/2019	B. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-15)
432	115965/2019	18.12.2019	WP (C) - 25473/2019	P.K.PATTANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-15)
433	115966/2019	18.12.2019	CMP-1386/2019	M.K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-15)
434	115967/2019	18.12.2019	BLAPL-9059/2019	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-17			(Se at No-15)
435	115968/2019	18.12.2019	CMP-1385/2019	S.P. DAS	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-15)
436	115969/2019	18.12.2019	WP (C) - 25476/2019	M/S.P.K.PATTANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-15)
437	115970/2019	18.12.2019	BLAPL-9063/2019	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-17			(Se at No-15)
438	115971/2019	18.12.2019	BLAPL-9066/2019	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-17			(Se at No-15)
439	115972/2019	18.12.2019	BLAPL-9163/2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No-15)

440	115973/2019	18.12.2019	CMP-1366/2019	T.K. MOHANTY, ADV	C.O.	COURT NO. 22	Order Dtd. 2019-12-17		WRIT BRANCH-6	(Seat No-35)
441	115974/2019	18.12.2019	WP (C) - 26135/2019	MANASI PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Seat No-35)
442	115975/2019	18.12.2019	BLAPL-9193/2019	SARATHI JYOTI MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Seat No-35)
443	115976/2019	18.12.2019	WP (C) - 26138/2019	MANASI PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Seat No-35)
444	115977/2019	18.12.2019	WP (C) - 4960/2019	R.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Seat No-35)
445	115978/2019	18.12.2019	BLAPL-10127/2019	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Seat No-35)
446	115979/2019	18.12.2019	CONTC-2412/2019	K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Seat No-35)
447	115980/2019	18.12.2019	CRLREV - 825/2019	B. R. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Seat No-35)
448	115981/2019	18.12.2019	CMP-1344/2019	D. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Seat No-35)
449	115982/2019	18.12.2019	BLAPL-10172/2019	S.K.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Seat No-35)
450	115983/2019	18.12.2019	CONTC-2413/2019	K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Seat No-35)
451	115984/2019	18.12.2019	BLAPL-10173/2019	S.K.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Seat No-35)
452	115985/2019	18.12.2019	CMP-1344/2019	P.N. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Seat No-35)

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453	115986/2019	18.12.2019	BLAPL-10175/2019	A.PATTANAIAK	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Se at No-35)
454	115987/2019	18.12.2019	WP (C) - 24889/2019	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-35)
455	115988/2019	18.12.2019	BLAPL-10175/2019	NIRANJAN SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Se at No-35)
456	115989/2019	18.12.2019	CMP-1342/2019	D. PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-35)
457	115990/2019	18.12.2019	WP (C) - 24894/2019	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-35)
458	115991/2019	18.12.2019	CMP-1383/2019	S.P. DAS	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-35)
459	115992/2019	18.12.2019	FAO-10/2014	R.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Se at No-35)
460	115993/2019	18.12.2019	WP (C) - 6730/2019	P.L. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Se at No-35)
461	115994/2019	18.12.2019	BLAPL-7484/2019	B B MALLICK	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Se at No-35)
462	115995/2019	18.12.2019	WP (C) - 6730/2019	P.K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Se at No-35)
463	115996/2019	18.12.2019	FAO-10/2014	R.R. DAS	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Se at No-35)
464	115997/2019	18.12.2019	BLAPL-8584/2019	A KALASH	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No-35)
465	115998/2019	18.12.2019	BLAPL-8969/2019	M BARAL	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at

			019							No-35)
466	115999/2019	18.12.2019	SA-293/2000	B.B. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-12-17		SECOND APPEAL	(Seat No-3)
467	116000/2019	18.12.2019	WP(C)-4936/2019	S.R. PATTANAIAK	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Seat No-3)
468	116001/2019	18.12.2019	BLAPL-8959/2019	S DASH	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Seat No-3)
469	116002/2019	18.12.2019	BLAPL-10182/2019	R. R. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Seat No-3)
470	116003/2019	18.12.2019	WP(C)-7964/2016	J. KAMILA	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Seat No-3)
471	116004/2019	18.12.2019	WP(C)-24753/2019	J. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Seat No-3)
472	116005/2019	18.12.2019	BLAPL-8943/2019	LOKANATH SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Seat No-3)
473	116006/2019	18.12.2019	BLAPL-10183/2019	B. R. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Seat No-3)
474	116007/2019	18.12.2019	WP(C)-7964/2016	G.C. JENA	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Seat No-3)
475	116008/2019	18.12.2019	BLAPL-8932/2019	LOKANATH SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Seat No-3)
476	116009/2019	18.12.2019	WP(C)-25714/2019	D. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Seat No-3)
477	116010/2019	18.12.2019	BLAPL-10186/2019	R. K. MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Seat No-3)
47	116011	18.12.2019	BLAPL-	MANAS	C.O.	COURT	Order Dtd.			(Se

8	/2019	019	8854/2019	RANJAN SAHOO		NO. 2 OLD	2019-12-17			at No-3)
479	116012/2019	18.12.2019	WP (C) - 25713/2019	D. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-3)
480	116013/2019	18.12.2019	WP (C) - 4850/2004	L.D. PANDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-3)
481	116014/2019	18.12.2019	BLAPL-8363/2019	S K SARANGI	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Se at No-3)
482	116015/2019	18.12.2019	WP (C) - 16353/2019	T. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Se at No-3)
483	116016/2019	18.12.2019	BLAPL-7125/2018	B P TANGA	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No-3)
484	116017/2019	18.12.2019	WP (C) - 14644/2019	S.B.MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No-3)
485	116018/2019	18.12.2019	BLAPL-1953/2019	A KHAN	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Se at No-3)
486	116019/2019	18.12.2019	WP (C) - 16353/2019	P.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Se at No-3)
487	116020/2019	18.12.2019	WP (C) - 17354/2019	S.C.DAS	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-3)
488	116021/2019	18.12.2019	BLAPL-1050/2019	A KHAN	C.O.	COURT NO. 7	Order Dtd. 2019-12-17		CRIMINAL MISC-3	(Se at No-9)
489	116022/2019	18.12.2019	BLAPL-10189/2019	H.K. PATRA	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Se at No-9)
490	116023/2019	18.12.2019	BLAPL-10149/2019	U C JENA	C.O.	COURT NO. 7	Order Dtd. 2019-12-16			(Se at No-9)

49	116024 1 /2019	18.12.2 019	WP (C) - 22676/ 2019	M/S.NIRANJA N PANDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No- 9)
49	116025 2 /2019	18.12.2 019	BLAPL- 10466/ 2019	P.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Se at No- 9)
49	116026 3 /2019	18.12.2 019	WP (C) - 22679/ 2019	M/S.NIRANJA N PANDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No- 9)
49	116027 4 /2019	18.12.2 019	BLAPL- 8100/2 019	H. K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 9)
49	116028 5 /2019	18.12.2 019	BLAPL- 8364/2 019	S.K. SARANGI	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Se at No- 9)
49	116029 6 /2019	18.12.2 019	WP (C) - 24900/ 2019	S.K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No- 9)
49	116030 7 /2019	18.12.2 019	BLAPL- 9161/2 019	SAMIR BARIK	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No- 9)
49	116031 8 /2019	18.12.2 019	WP (C) - 24397/ 2019	P.C.SEJPADA	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No- 9)
49	116032 9 /2019	18.12.2 019	ABLAPL - 13205/ 2019	P.K. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Se at No- 9)
50	116033 0 /2019	18.12.2 019	WP (C) - 14405/ 2004	J.M. ROUT	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Se at No- 9)
50	116034 1 /2019	18.12.2 019	ABLAPL - 13928/ 2019	R.K. PANDA	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Se at No- 9)
50	116035 2 /2019	18.12.2 019	WP (C) - 14423/ 2004	J.M. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Se at No- 9)
50	116036 3 /2019	18.12.2 019	WP (C) - 25252/ 2019	L. SAMAL	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-

										9)
504	116037/2019	18.12.2019	WP (C) - 25690/2019	M/S.B.M.SAR ANGI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-9)
505	116038/2019	18.12.2019	WP (C) - 24888/2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-9)
506	116039/2019	18.12.2019	WP (C) - 25988/2019	P.K. JENA	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-9)
507	116040/2019	18.12.2019	WP (C) - 25177/2019	M.K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-9)
508	116041/2019	18.12.2019	WP (C) - 25687/2019	M/S.B.M.SAR ANGI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-9)
509	116042/2019	18.12.2019	WP (C) - 25251/2019	M/S.LALATEN DU SAMAL	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-9)
510	116043/2019	18.12.2019	WP (C) - 25691/2019	M/S.B.M.SAR ANGI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-9)
511	116044/2019	18.12.2019	WP (C) - 25122/2019	S.K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-9)
512	116045/2019	18.12.2019	WP (C) - 25981/2019	P.K. JENA	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-9)
513	116046/2019	18.12.2019	WP (C) - 24887/2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-9)
514	116047/2019	18.12.2019	WP (C) - 26258/2019	G. SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-9)
515	116048/2019	18.12.2019	WP (C) - 25213/2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-9)
516	116049/2019	18.12.2019	WP (C) - 26201/	B. BEHERA	C.O.	COURT NO.	Order Dtd. 2019-12-17			(Se at

			2019			22				No-9)
517	116050/2019	18.12.2019	WP (C) - 25210/2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-9)
518	116051/2019	18.12.2019	WP (C) - 25214/2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-9)
519	116052/2019	18.12.2019	WP (C) - 20148/2018	P.K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2019-12-17		WRIT BRANCH-2	(Se at No-8)
520	116053/2019	18.12.2019	WP (C) - 24878/2019	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-8)
521	116054/2019	18.12.2019	WP (C) - 24874/2019	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-8)
522	116055/2019	18.12.2019	WP (C) - 25294/2019	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-8)
523	116056/2019	18.12.2019	WP (C) - 25216/2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-8)
524	116057/2019	18.12.2019	WP (C) - 25206/2019	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-8)
525	116058/2019	18.12.2019	WP (C) - 25209/2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-8)
526	116059/2019	18.12.2019	WP (C) - 26148/2019	M. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-8)
527	116060/2019	18.12.2019	WP (C) - 25297/2019	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-8)
528	116061/2019	18.12.2019	WP (C) - 26143/2019	M. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-8)
52	116062	18.12.2	WP (C) -	M/S.P.K.PAT	C.O.	COURT	Order Dtd.			(Se

9	/2019	019	25817/ 2019	TANAYAK		NO. 3 OLD	2019-12-17			at No- 8)
53 0	116063 /2019	18.12.2 019	WP (C) - 25813/ 2019	M/S.P.K.PAT TANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 8)
53 1	116064 /2019	18.12.2 019	ABLAPL - 13711/ 2019	T.R. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-11			(Se at No- 8)
53 2	116065 /2019	18.12.2 019	WP (C) - 25537/ 2019	M/S.GOPINAT H SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 8)
53 3	116066 /2019	18.12.2 019	ABLAPL - 16402/ 2019	B.K. PATI	C.O.	COURT NO. 2	Order Dtd. 2019-12-11			(Se at No- 8)
53 4	116067 /2019	18.12.2 019	ABLAPL - 16402/ 2019	S.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2019-12-11			(Se at No- 8)
53 5	116068 /2019	18.12.2 019	ABLAPL - 15052/ 2019	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 8)
53 6	116069 /2019	18.12.2 019	ABLAPL - 17372/ 2019	M. BARAL	C.O.	COURT NO. 2	Order Dtd. 2019-12-12			(Se at No- 8)
53 7	116070 /2019	18.12.2 019	CRLMC- 498/20 19	G. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Se at No- 8)
53 8	116071 /2019	18.12.2 019	ABLAPL - 16709/ 2019	M.M. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 8)
53 9	116072 /2019	18.12.2 019	ABLAPL - 16709/ 2019	K.C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 8)
54 0	116073 /2019	18.12.2 019	ABLAPL - 9906/2 019	B. K. BAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Se at No- 8)
54 1	116074 /2019	18.12.2 019	ABLAPL - 15062/ 2019	B.R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-11-15			(Se at No- 8)

54 2	116075 /2019	18.12.2 019	WP(C) - 3330/2 017	S. K. DAS	C.O.	COURT NO. 3	Order Dtd. 2019-12-17		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 101)
54 3	116076 /2019	18.12.2 019	CRLMC- 3074/2 019	P.B. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 101)
54 4	116077 /2019	18.12.2 019	WP(C) - 3330/2 017	R MALLICK	C.O.	COURT NO. 3	Order Dtd. 2019-12-17		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 101)
54 5	116078 /2019	18.12.2 019	FA- 151/19 81	G. BESEN	GENE RAL		Order Dtd. 2008-09-12		FIRST APPEA L	(Se at No- 8)
54 6	116079 /2019	18.12.2 019	CRLMC- 3198/2 019	B.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 8)
54 7	116080 /2019	18.12.2 019	CRLMC- 3277/2 019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 8)
54 8	116081 /2019	18.12.2 019	WP(C) - 11496/ 2019	R. MALLICK	C.O.	COURT NO. 3	Order Dtd. 2019-12-17		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 111)
54 9	116082 /2019	18.12.2 019	CRLA- 388/20 18	S.P. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2019-12-17		CRIMI NAL APPEA L	(Se at No- 5)
55 0	116083 /2019	18.12.2 019	WP(C) - 16149/ 2017	B. K. PATI	C.O.	COURT NO. 3	Order Dtd. 2019-12-16		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 109)
55 1	116084 /2019	18.12.2 019	ABLAPL - 16998/ 2019	P.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No- 109)

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55 2	116085 /2019	18.12.2 019	WP (C) - 16149/ 2017	SPANDAN MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-12-16		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 109)
55 3	116086 /2019	18.12.2 019	ABLAPL - 11640/ 2017	S.P. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2019-12-17		CRIMI NAL MISC- 3	(Se at No- 14)
55 4	116087 /2019	18.12.2 019	WP (C) - 16149/ 2017	B. K. ROUT	C.O.	COURT NO. 3	Order Dtd. 2019-12-16		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 109)
55 5	116088 /2019	18.12.2 019	ABLAPL - 3707/2 019	T.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-17		CRIMI NAL MISC- 1	(Se at No- 7)
55 6	116089 /2019	18.12.2 019	WP (C) - 11698/ 2019	B. K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2019-12-16		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 113)
55 7	116090 /2019	18.12.2 019	ABLAPL - 3751/2 019	H.K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 113)
55 8	116091 /2019	18.12.2 019	WP (C) - 11698/ 2019	P. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2019-12-16		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 113)
55 9	116092 /2019	18.12.2 019	ABLAPL - 3725/2 019	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 113)
56 0	116093 /2019	18.12.2 019	WP (C) - 11698/ 2019	ANIL SAHOO	C.O.	COURT NO. 3	Order Dtd. 2019-12-16		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 113)

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561	116094/2019	18.12.2019	CRLMC-2957/2017	M/S.SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 2	Order Dtd. 2019-12-17		CRIMINAL MISC-1	(Se at No-5)
562	116095/2019	18.12.2019	WP (C) - 17818/2018	R. R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16		WRIT BRANCH (DIVISION BENCH)	(Se at No-112)
563	116096/2019	18.12.2019	CRLMC-2622/2012	A. PATTANAIAK	C.O.	COURT NO. 15	Order Dtd. 2019-12-17			(Se at No-112)
564	116097/2019	18.12.2019	CRLMC-2975/2018	M.N. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2019-12-16			(Se at No-112)
565	116098/2019	18.12.2019	CRLMC-695/2016	B.P. TANGA	C.O.	COURT NO. 2	Order Dtd. 2019-12-16		CRIMINAL MISC-1	(Se at No-5)
566	116099/2019	18.12.2019	CRLMC-939/2015	PRASANJIT BEHERA	C.O.	COURT NO. 2	Order Dtd. 2019-12-17		CRIMINAL MISC-1	(Se at No-7)
567	116100/2019	18.12.2019	CRLMC-3174/2018	P. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2019-12-17		CRIMINAL MISC-1	(Se at No-6)
568	116101/2019	18.12.2019	ABLAPL - 16010/2018	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Se at No-6)
569	116102/2019	18.12.2019	ABLAPL - 2676/2019	B.K. DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-17			(Se at No-6)
570	116103/2019	18.12.2019	CONTC-1054/2019	R. K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Se at No-6)
571	116104/2019	18.12.2019	ABLAPL - 9234/2019	B.P. TANGA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No-6)
57	116105	18.12.2019	ABLAPL	P.K. DAS	C.O.	COURT	Order Dtd.			(Se

2	/2019	019	- 3078/2 019			NO. 1	2019-12-16			at No- 6)
57 3	116106 /2019	18.12.2 019	OJC- 2689/2 002	M. M. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 115)
57 4	116107 /2019	18.12.2 019	WP(C)- 9614/2 016	D. PATI	GENE RAL		Order Dtd. 2019-12-04			(Se at No- 115)
57 5	116108 /2019	18.12.2 019	WP(C)- 2195/2 012	B. K. LENKA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(Se at No- 115)
57 6	116109 /2019	18.12.2 019	ABLAPL - 4720/2 019	PRADIPTA BEURA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 115)
57 7	116110 /2019	18.12.2 019	WP(C)- 6109/2 018	P. R. SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 114)
57 8	116111 /2019	18.12.2 019	ABLAPL - 4729/2 019	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 114)
57 9	116112 /2019	18.12.2 019	ABLAPL - 4702/2 019	BIKASH PARIJA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 114)
58 0	116113 /2019	18.12.2 019	WP(C)- 25596/ 2019	M/S.PURUSOT TAM CHULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 114)
58 1	116114 /2019	18.12.2 019	ABLAPL - 7410/2 019	R.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No- 114)

58 2	116115 /2019	18.12.2 019	WP (C) - 25598/ 2019	M/S.PURUSOT TAM CHULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 114)
58 3	116116 /2019	18.12.2 019	ABLAPL - 3774/2 019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 114)
58 4	116117 /2019	18.12.2 019	WP (C) - 25599/ 2019	M/S.PURUSOT TAM CHULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 114)
58 5	116118 /2019	18.12.2 019	WP (C) - 25479/ 2019	M/S.P.K.PAT TANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 114)
58 6	116119 /2019	18.12.2 019	ABLAPL - 3752/2 019	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 114)
58 7	116120 /2019	18.12.2 019	WP (C) - 25478/ 2019	M/S.P.K.PAT TANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 114)
58 8	116121 /2019	18.12.2 019	ABLAPL - 6531/2 019	A.K. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No- 114)
58 9	116122 /2019	18.12.2 019	WP (C) - 25477/ 2019	P. N. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No- 114)
59 0	116123 /2019	18.12.2 019	ABLAPL - 6148/2 018	G.S. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No- 114)
59 1	116124 /2019	18.12.2 019	ABLAPL - 3706/2 019	B.R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 114)
59 2	116125 /2019	18.12.2 019	ABLAPL -	A.K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at at

			7588/2019			OLD				No-114)
593	116126/2019	18.12.2019	ABLAPL - 3753/2019	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No-114)
594	116127/2019	18.12.2019	CRLA-484/2010	D.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-16			(Se at No-114)
595	116128/2019	18.12.2019	CRLA-381/2018	R.K. MOHABHOI	C.O.	COURT NO. 3	Order Dtd. 2019-12-16		CRIMINAL APPEAL	(Se at No-5)
596	116129/2019	18.12.2019	CRLA-565/2017	B. DAS	C.O.	COURT NO. 4	Order Dtd. 2019-12-16		CRIMINAL APPEAL	(Se at No-2)
597	116130/2019	18.12.2019	CRLA-735/2018	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-16		CRIMINAL APPEAL	(Se at No-5)
598	116131/2019	18.12.2019	WP (C) - 24112/2019	N.C. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Se at No-5)
599	116132/2019	18.12.2019	WP (C) - 24117/2019	N.C. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Se at No-5)
600	116133/2019	18.12.2019	WP (C) - 19677/2014	P. MOHAPATRA	GENERAL		Order Dtd. 2019-02-01 Petition, Annexure,		WRIT BRANCH-1	(Se at No-2)
601	116134/2019	18.12.2019	WP (C) - 25401/2019	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-2)
602	116135/2019	18.12.2019	WP (C) - 24882/2019	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-2)
603	116136/2019	18.12.2019	WP (C) - 23283/2012	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Se at No-2)
604	116137/2019	18.12.2019	CONTC-2378/2	SATYAJIT SAMAL	C.O.	COURT NO. 3	Order Dtd. 2019-12-17			(Se at

			019			OLD				No-2)
605	116138/2019	18.12.2019	CONTC-2390/2019	KANTHAMANI SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-2)
606	116139/2019	18.12.2019	WP (C) - 6402/2002	SIBA PRASAD SWAIN	GENERAL		Order Dtd. 2019-01-24		WRIT BRANCH-4	(Se at No-27)
607	116140/2019	18.12.2019	CONTC-2374/2019	SATYAJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Se at No-27)
608	116141/2019	18.12.2019	CONTC-2375/2019	SHARMISTHA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Se at No-27)
609	116142/2019	18.12.2019	CONTC-2376/2019	SHARMISTHA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Se at No-27)
610	116143/2019	18.12.2019	CONTC-2377/2019	M/S.SARMISTHA SAMAL, S.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-27)
611	116144/2019	18.12.2019	CONTC-2381/2019	SHARMISTHA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-27)
612	116145/2019	18.12.2019	CONTC-2380/2019	M/S.SHARMISTHA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-27)
613	116146/2019	18.12.2019	CONTC-2379/2019	SHARMISTHA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-27)
614	116147/2019	18.12.2019	CONTC-2414/2019	K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-17			(Se at No-27)
615	116148/2019	18.12.2019	WP (C) - 19801/2016	BHARAT BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-12-17			(Se at No-27)
616	116149/2019	18.12.2019	WP (C) - 22618/2017	JYOTI RANJAN SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-27			(Se at No-27)
61	116150	18.12.2019	WP (C) -	JYOTI	C.O.	CHIEF	Order Dtd.			(Se

7	/2019	019	25581/ 2019	RANJAN SAHOO		JUSTI CE'S COURT	2019-12-13			at No- 27)
61 8	116151 /2019	18.12.2 019	WP (C) - 25580/ 2019	JYOTI RANJAN SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(Se at No- 27)
61 9	116152 /2019	18.12.2 019	WP (C) - 25582/ 2019	JYOTI RANJAN SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(Se at No- 27)
62 0	116153 /2019	18.12.2 019	WP (C) - 25579/ 2019	JYOTI RANJAN SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-13			(Se at No- 27)
62 1	116154 /2019	18.12.2 019	WP (C) - 22614/ 2019	M/S.DESHA RANJAN RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-17		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 112)
62 2	116155 /2019	18.12.2 019	WP (C) - 10009/ 2019	RAMAKANT MOHANTY	C.O.	DR (J)	Order Dtd. 2019-12-16			(Se at No- 112)
62 3	116156 /2019	18.12.2 019	WP (C) - 375/20 19	R. C. ROUT	C.O.	COURT NO. 3	Order Dtd. 2019-12-16			(Se at No- 112)
62 4	116157 /2019	18.12.2 019	WP (C) - 25399/ 2019	B. N. SWARNAKAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-17			(Se at No- 112)
62 5	116158 /2019	18.12.2 019	MATA- 143/20 18	H. K. BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-16			(Se at No- 112)
62 6	116159 /2019	18.12.2 019	BLAPL- 8174/2 019	T. R. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-11			(Se at No- 112)
62 7	116160 /2019	18.12.2 019	BLAPL- 7664/2 019	R. N. DASH	C.O.	COURT NO. 7	Order Dtd. 2019-12-16			(Se at No- 112)

62	116161 8 /2019	18.12.2 019	BLAPL- 5840/2 019	M. M. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 112)
62	116162 9 /2019	18.12.2 019	BLAPL- 6860/2 019	P. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 112)
63	116163 0 /2019	18.12.2 019	BLAPL- 8771/2 019	NIRANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No- 112)
63	116164 1 /2019	18.12.2 019	BLAPL- 8777/2 019	M/S S.P. DASH	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No- 112)
63	116165 2 /2019	18.12.2 019	BLAPL- 8788/2 019	K. N. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No- 112)
63	116166 3 /2019	18.12.2 019	BLAPL- 8869/2 019	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-17			(Se at No- 112)
63	116167 4 /2019	18.12.2 019	BLAPL- 8877/2 019	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-17			(Se at No- 112)
63	116168 5 /2019	18.12.2 019	BLAPL- 8920/2 019	SAILENDRA BISWAL	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Se at No- 112)
63	116169 6 /2019	18.12.2 019	BLAPL- 8953/2 019	S. R. KARA	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No- 112)
63	116170 7 /2019	18.12.2 019	BLAPL- 8963/2 019	PRATAP KUMAR BARIK	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No- 112)
63	116171 8 /2019	18.12.2 019	BLAPL- 8966/2	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at

			019							No-112)
639	116172/2019	18.12.2019	BLAPL-8971/2019	KADAMBINI SAHOO	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No-112)
640	116173/2019	18.12.2019	BLAPL-8974/2019	M. R. DASH	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No-112)
641	116174/2019	18.12.2019	BLAPL-8980/2019	KADAMBINI SAHOO	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No-112)
642	116175/2019	18.12.2019	BLAPL-8988/2019	BISWARANJAN DALAI	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No-112)
643	116176/2019	18.12.2019	BLAPL-9060/2019	C. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-17			(Se at No-112)
644	116177/2019	18.12.2019	BLAPL-9311/2019	P. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Se at No-112)
645	116178/2019	18.12.2019	BLAPL-9348/2019	DIPAK RAJ PATRI	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No-112)
646	116179/2019	18.12.2019	BLAPL-9464/2019	D. K. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No-112)
647	116180/2019	18.12.2019	BLAPL-9520/2019	R. K. DEHURI	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No-112)
648	116181/2019	18.12.2019	BLAPL-10171/2019	S.K.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Se at No-112)

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649	116182/2019	18.12.2019	BLAPL-10178/2019	SAILENDRA BISWAL	C.O.	COURT NO. 7	Order Dtd. 2019-12-17			(Se at No-112)
650	116183/2019	18.12.2019	CRLREV - 487/2004	S. C. SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No-112)
651	116184/2019	18.12.2019	BLAPL-8788/2019	P. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2019-12-17			(Se at No-112)
652	116185/2019	18.12.2019	CRLMP-1670/2019	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2019-12-17			(Se at No-112)
653	116186/2019	18.12.2019	CONTC-2370/2019	SHARMISTHA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Se at No-112)
654	116187/2019	18.12.2019	CONTC-2371/2019	SHARMISTHA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Se at No-112)
655	116188/2019	18.12.2019	CONTC-2372/2019	SHARMISTHA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Se at No-112)
656	116189/2019	18.12.2019	CONTC-2373/2019	M/S.SARMISTHA SAMAL, S.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Se at No-112)
657	116190/2019	18.12.2019	CONTC-2369/2019	M/S.SARMISTHA SAMAL, S.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Se at No-112)
658	116191/2019	18.12.2019	CONTC-2368/2019	M/S.S.SAMAL,	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Se at No-112)
65	116192	18.12.2019	CONTC-	M/S.S.SAMAL	C.O.	COURT	Order Dtd.			(Se

9	/2019	019	2367/2019			NO. 3 OLD	2019-12-16			at No- 112)
66 0	116193 /2019	18.12.2 019	CONTC- 2366/2 019	M/S.S.SAMA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Se at No- 112)
66 1	116194 /2019	18.12.2 019	CONTC- 2289/2 019	MR. S. PATNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Se at No- 112)
66 2	116195 /2019	18.12.2 019	BLAPL- 7693/2 019	G.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-11-05			(Se at No- 112)
66 3	116196 /2019	18.12.2 019	WP (C) - 11595/ 2017	P.K.PATRI	C.O.	COURT NO. 8	Order Dtd. 2019-12-09			(Se at No- 112)
66 4	116197 /2019	18.12.2 019	WP (C) - 3189/2 005	S.K. SUNDARA	GENE RAL		Order Dtd. 2011-01-24		WRIT BRANC H-3	(Se at No- 12)
66 5	116198 /2019	18.12.2 019	ABLAPL - 10188/ 2019	M.BARAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Se at No- 12)
66 6	116199 /2019	18.12.2 019	WP (C) - 4194/2 018	YASHABANTA DAS	GENE RAL		Order Dtd. 2018-06-22		WRIT BRANC H-4	(Se at No- 19)
66 7	116200 /2019	18.12.2 019	WP (C) - 16117/ 2018	YASHABANTA DAS	GENE RAL		Order Dtd. 2019-01-03		WRIT BRANC H-8	(Se at No- 41)
66 8	116201 /2019	18.12.2 019	WP (C) - 4193/2 018	YASHABANTA DAS	GENE RAL		Order Dtd. 2018-07-18		WRIT BRANC H-4	(Se at No- 19)
66 9	116202 /2019	18.12.2 019	WP (C) - 24276/ 2019	T. BAG	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-16			(Se at No- 19)
67 0	116203 /2019	18.12.2 019	WP (C) - 12228/ 2019	D K MALLIK	C.O.	COURT NO. 22	Order Dtd. 2019-12-13			(Se at No- 19)

67 1	116204 /2019	18.12.2 019	BLAPL- 7114/2 019	M/S.S.PATRO	C.O.	COURT NO. 7	Order Dtd. 2019-12-16			(Se at No- 19)
67 2	116205 /2019	18.12.2 019	WP(C) - 23573/ 2017	K. K. JENA	GENE RAL		Order Dtd. 2019-06-19			(Se at No- 19)
67 3	116206 /2019	18.12.2 019	ABLAPL - 17621/ 2019	S. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 19)
67 4	116207 /2019	18.12.2 019	ABLAPL - 17575/ 2019	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-17			(Se at No- 19)
67 5	116208 /2019	18.12.2 019	WP(C) - 24293/ 2019	B. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Se at No- 19)
67 6	116209 /2019	18.12.2 019	WP(C) - 26502/ 2019	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-18			(Se at No- 19)

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